

Vidhan Sabha Question

Name of the Department : Home
Starred Assembly Question No. : 1434
Date of Reply : 26-08-2019
Subject : Investigation of Cases
Question asked by : Shri Jagat Singh Negi
(Kinnaur)
Minister-in-Charge : Chief Minister

	<u>Question</u>	<u>Answer</u>
(a)	is it a fact that in the year 2018, an old lady was brutally murdered in Moorang village of Kinnaur District and the case has not been solved till date ;	(a), (b) & (c) The information is laid on the table of the House.
(b)	if yes , will the Government constitute a special investigating team to investigate the case ; and	
(c)	is it also a fact that theft was committed in Tashigang Monastery and the case is unsolved till date; what steps have been taken by the Government to solve the case?	

REPLY TO STARRED ASSEMBLY QUESTION NO. 1434 ASKED BY
SHRI JAGAT SINGH NEGI (KINNAUR):-

- (a) Yes Sir, in the intervening night of 17/18-10-2018, an old lady namely Raj Devi W/o Lt. Sh. Rattan Tara R/o in Village Moorang, Tehsil Moorang, was murdered in R/o village Moorang district Kinnaur by some unknown person(s). Efforts are being made to solve the case.
- (b) A Special Investigating Team (SIT) under the supervision of the Dy. Superintendent of Police (HQ) Kinnaur has already been constituted by the SP Kinnaur on 19-12-2018 for investigation of the case.
- (c) Yes Sir, it is a fact that information of missing of idols from Tashigang Monastery was received on 30-10-2018 and matter has been accordingly reported in the Daily Diary at No. 14 on the same day i.e. on 30-10-2018. The Police enquired the matter on the same day and no idol or articles of worship were found missing from the Monastery. However, lock of the door and DANPATRA made of glass and wooden frame were found to be broken.
